

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No221
CP(CAA)/5(AHM)2022
in
C.A.(CAA)/6(AHM)2021

Proceedings under Section 230-232

IN THE MATTER OF:

Mohit Agro Commodities Processing Pvt Ltd
Gujarat Ambuja Exports Ltd

.....Applicant

.....Respondent

Order delivered on ..28/09/2022

Coram:

Dr.Deepti Mukesh, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Jaimin Dave, Adv.
For the Income Tax
Department : Ms. Pankti Shah, Adv. for Ms. Maithili Mehta, Adv.
For the RD : Mr. Shiv Pal Singh, Assistant Director (NWR)

ORDER

Order dated 01.08.2022 is complied, and report of the Income Tax Department has come on record. Learned Counsel for the petitioner states that against the report filed by the Income Tax Department for Transferee Company they have filed an affidavit of undertaking which has come on record.

List for hearing on 02.11.2022.

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**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

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**DR. DEEPTI MUKESH
MEMBER (JUDICIAL)**